GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION No. 75

TO BE ANSWERED ON MONDAY, July 18, 2022/Ashadha 27, 1944 (Saka)

SPECIAL DEVELOPMENT PACKAGE

75. SHRIMATI VANGA GEETHA VISWANATH: SHRI P.V. MIDHUN REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has approved a special development package for Rayalaseema and north coastal regions of Andhra Pradesh on par with Bundelkhand package pattern;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has allotted special development package to residuary State of Andhra Pradesh based on the socio-economic indicators of Rayalaseema and north coastal regions;
- (d) if so, the details of factors on which the special development package fund was quantified; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (e): Following the recommendations of NITI Aayog in its report on 'Developmental Support to the Successor State of Andhra Pradesh under Andhra Pradesh re-organization Act (APRA), 2014 dated 01.12.2015' the Union Government has released an amount of Rs.1,750.00 crore including an amount of Rs.350.00 crore released on 31.03.2021 to the State of Andhra Pradesh towards Special Development Package under Sections 46(2) & (3) and 94(2) of the Andhra Pradesh Reorganisation Act (APRA), 2014 for development of seven backward districts of the State covering Rayalaseema and North Costal Region. The Utilization Certificates for an amount of Rs.1,049.34 crore have been submitted by the State Government of Andhra Pradesh. The releases towards Special Development Package for development of seven backward districts of the State under the Andhra Pradesh Reorganization Act, 2014 are based on recommendations of the NITI Aayog.
